

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : Company Appeal(CA)/16/2024
NAME OF THE APPLICANT : K C Palanisamy (Perur Builders Pvt Ltd)
NAME OF THE RESPONDENT(S) : ROC, Coimbatore
UNDER SECTION : Sec 252 of CA, 2013

ORDER

Ld. Counsel Mr. T.V. Suresh Kumar for the Applicant. Ld. Counsel Ms. Nandini Agarwal for the ROC.

In this case AOS was filed on 01.04.2024. ROC report filed on 10.04.2024.

Rejoinder, filed with a delay of 36 days on 03.05.2024.

The Applicant stated that the delay occurred as the ROC report was not served on them and they took the report from online.

In view of the above, the delay is condoned.

Rejoinder be taken on record.

List the matter for hearing on **10.07.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk